

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No.406
CA(CAA)/20/ND/2023

IN THE MATTER OF:

AKG Extrusions Private Limited and AKG ... Applicant
Plastics Private Limited

under Section 230-232

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant is present through VC. This Tribunal vide order dated 04.04.2024 directed the Applicant to place on record the Chartered Accountant Certificate and file proper consent affidavits of the creditors within 10 days. Today, again Ld. Counsel for the Applicant seeks some time to comply with the order dated 04.04.2024. Ten days time is granted as a last and final chance to comply with the order dated 04.04.2024. List the matter on **04.06.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)